

CS NO. \_\_\_\_\_  
PARMOD JINDAL VS. PRACHI ARORA & ORS.

15.05.2021

**Fresh suit received by way of assignment. It be checked  
and registered.**

**HEARD THROUGH VIDEO CONFERENCING.**

Present :- Sh. Rajeev Kumar, Ld. Counsel for plaintiff (via video conferencing via cisco webex).

Plaint and documents perused. Submissions heard.

In court's view, the present matter is of urgent in nature.

Let fresh summons of the suit and notice of the application under Order 39 Rule 1 and 2 CPC be issued to the defendant by way of electronic mode on filing of PF on court's official email ID returnable for **10.06.2021**.

(ANURAG CHHABRA)  
CIVIL JUDGE-03-C/THC  
15.05.2021